GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3834

TO BE ANSWERED ON THE 12TH AUGUST, 2025/ SRAVANA 21, 1947 (SAKA)

LAND POOLING POLICY

3834. SHRI MANISH TEWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the formulation of a Land Pooling Policy for the 22 peripheral villages of the Union Territory of Chandigarh, in line with the models implemented in Punjab and Haryana;
- (b) whether the Government has considered a model wherein landowners are offered reconstituted and developed plots instead of financial compensation, in order to reduce displacement, prevent prolonged litigation, and promote inclusive urban expansion;
- (c) whether the Government has any plan to encourage a Public-Private Partnership-based approach through a time-bound Land Pooling Policy tailored to Chandigarh's unique administrative and planning framework; and
- (d) if so, the details of the draft policy, proposed consultative process, and expected timeline for implementation, if not, reasons therefore?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (d): Chandigarh Administration has informed that no Land Pooling Policy has been formulated by them and neither such policy is under consideration.
